

DIVISION BENCH

ITEM NO. 102 to 116 & 144

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 04th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

102- CA NO.120/2019 & IA No.406/2023 IN CP (IB) No.330/ALD/2018

NAME OF THE COMPANY	ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

103- CP (IB) No.371/ALD/2019

NAME OF THE COMPANY	RAJ KUMAR SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

104- CP (IB) No.372/ALD/2019

NAME OF THE COMPANY	ARUN SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

105- CP (IB) No.108/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

106- CP (IB) No.23/ALD/2019

NAME OF THE COMPANY	JAYCON INFRASTRUCTURE LTD V/S M/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

107- CP (IB) No.216/ALD/2019

NAME OF THE COMPANY	PHOSPHATE INDIA PVT LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

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108- CP (IB) No.48/ALD/2021

NAME OF THE COMPANY	KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

109- CP (IB) No.62/ALD/2022

NAME OF THE COMPANY	VOLTAS LIMITED V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

110- CP (IB) No.95/ALD/2022

NAME OF THE COMPANY	R.K. ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

111- CP (IB) No.96/ALD/2022

NAME OF THE COMPANY	DIAMOND ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

112- CP (IB) No.97/ALD/2022

NAME OF THE COMPANY	ANAND CARRYING CORPORATION V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

113- CP (IB) No.98/ALD/2022

NAME OF THE COMPANY	MAHAVIR ROADLINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

114- CP (IB) No.99/ALD/2022

NAME OF THE COMPANY	LUCKY FREIGHT CARRIERS V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

115- CP (IB) No.23/ALD/2023

NAME OF THE COMPANY	SHYAM COAL COMPOANY V/S V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

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116- CP (IB) No.24/ALD/2023

NAME OF THE COMPANY	AWADH ENTERPRISES V/S V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

144- CA No. 213/2018 in CP (CAA) No.19/ALD/2018, CA (CAA) No.174/ALD/2017

NAME OF THE COMPANY	JAIPRAKASH ASSOCIATES LTD WITH JAYPEE INFRASTRUCTURE DEVELOPMENT LTD
UNDER SECTION	230/232 of Companies Act, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Raj Kumar Sharma

: Petitioner/ Financial Creditor present in person in Item No.103

Sh. Harish Vaid, Authorized Representative

: For the Jaiprakash Associates Ltd.

NONE

: For in other cases

ORDER**ITEM NO.103- CP (IB) No.371/ALD/2019**

Since the NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today, therefore in the interest of justice the matter is adjourned for 12th September, 2023.

The photocopy of this order be placed on record on all the connected matters.

-Sd-

(Ashish Verma)
Member (Technical)

-Sd-

(Praveen Gupta)
Member (Judicial)

4th September, 2023

Kavya Prakash Srivastava
(Stenographer)